COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 226 OF 2017 & IA NO. 452 OF 2017

Dated: 28th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association Vs. Kerala State Electricity Regulatory Commission & Anr		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. M.P.Vinod Mr. Atul Shankar Vinod	
Counsel for the Respondent(s) :	Mr. P V Dinesh Ms. Arushi Singh for R-2	

<u>ORDER</u>

Learned counsel for the appellant seeks a week's more time to file rejoinder. He may take steps to file the same on or before 05.06.2018 after serving copy on the other side.

List the matter on 25.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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